

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 788 of 2020

In the matter of:

Vijender Goel

....Appellant

Vs.

VMA Chemicals Pvt. Ltd.

....Respondent

Present

For Appellant: Mr. Sanjay Kumar Maria, Advocate.

For Respondent: Mr. Prabhat Kumar, Advocate.

ORDER
(Virtual Mode)

16.03.2021: When the case was called out in term of the Order dated 26th February, 2021 Counsel for the Appellant submitted that the 'Process of Settlement' is going on and Parties are in a mid of settlement. So, Learned Counsels prays for some more time. Prayer allowed.

Let the matter be fixed on **19th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

Sim/Kam